

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

25. MA 612/2019 MA 3179/2019 MA 3982/2019 CA 166/2021CA
29/2021 CA 180/2022 CA 490/2023 In CP 114/2009

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 29.04.2024**

NAME OF THE PARTIES: D.H. Narayansa
V/s
Aries Agro-vet Associates Private
Limited & Ors.

Section: 397-398 of Companies Act, 1956 & Rule 11 of NCLT

ORDER

Adv. Deepak appeared for the Petitioner. Adv. M.S Bhardwaj appeared for Respondent No. 2. At the request of the parties, list the matter on **21.05.2024** for hearing.

SD/-
ANIL RAJ CHELLAN
Member (Technical)
29.04.2024
Sushil

SD/-
KULDIP KUMAR KAREER
Member (Judicial)